

supplies of leather and increase in leather prices.

*632. [Withdrawn]

ASSOCIATING TRADE UNIONS IN THE FINALISATION OF FIFTH FIVE YEAR PLAN

*633. SHRI T. V. ANANDAN : Will the Minister of PLANNING be pleased to state :

(a) whether any decision has been taken to associate the Trade Unions in the country in the drafting of the Fifth Plan; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b) It has been decided to consult and associate the representatives of major Trade Union Organisation on important matters of policy while formulating the Draft Fifth Plan.

†राज्य लाटरियां

*455. श्री जगदम्बी प्रसाद यादव :

श्री सनत कुमार राहा :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन राज्य सरकारों ने अपने-अपने राज्यों में लाटरियां चलाई हैं;

(ख) गत तीन वर्षों में प्रत्येक राज्य द्वारा कितने और कितनी राशि के पुरस्कार दिये गये; और

(ग) इस अवधि के दौरान प्रत्येक राज्य ने कितना-कितना मुनाफा कमाया ?

‡[STATE LOTTERIES

*455. SHRI J. P. YADAV :
SHRI SANAT KUMAR
RAHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the State Governments who have introduced lotteries in their States;

(b) the number and amount of prizes awarded by each State during the last three years; and

(c) the amount of profit earned by each States during the same period ?]

गृह मंत्रालय में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) असम, बिहार, हरियाणा, हिमाचल प्रदेश, जम्मू व काश्मीर, केरल, महाराष्ट्र, मध्य प्रदेश, मैसूर, नागालैण्ड उड़ीसा, पंजाब, राजस्थान, तमिल नाडु, उत्तर प्रदेश और पश्चिम बंगाल सरकारों ने अपने राज्यों में लाटरियां चलाई हैं।

(ख) और (ग) असम, बिहार, हरियाणा, हिमाचल प्रदेश, महाराष्ट्र, मध्य प्रदेश, मैसूर, नागालैण्ड, उड़ीसा, पंजाब, राजस्थान, तमिलनाडु, उत्तर प्रदेश और पश्चिम बंगाल सरकारों से प्राप्त सूचना का एक विवरण संलग्न है। जम्मू व काश्मीर सरकार द्वारा आयोजित लाटरी के सम्बन्ध में सूचना प्राप्त होने पर सभा पटल पर रखी जायेगी।

विवरण

1 जनवरी, 1970 से 31 दिसम्बर, 1972 तक की अवधि में राज्य सरकारों द्वारा आयोजित राज्य लाटरियों के बारे में पुरस्कार, पुरस्कारों की राशि तथा लाभ की राशि के आंकड़ों के बारे में राज्य सरकारों से प्राप्त सूचना

(लाख रुपये में)

राज्य का नाम	पुरस्कारों की संख्या	पुरस्कारों की राशि	लाभ की राशि
असम	11021	78.63	20.40
बिहार	42288	174.49	90.00

†Transferred from the 13th March, 1973.

‡[] English translation.

(लाख रुपयों में)

राज्य का नाम	पुरस्कारों की संख्या	पुरस्कारों की राशी	लाभ की राशी
गुजरात	लाटरी नहीं चलाई जा रही है	—	—
हरियाणा	31296	186.11	186.00
हिमाचल प्रदेश	722	11.92	5.89
जम्मू व काश्मीर	उपलब्ध नहीं है	उपलब्ध नहीं है	उपलब्ध नहीं है
केरल	42825	248.97	208.43
महाराष्ट्र	उपलब्ध नहीं है	696.59	807.13
मध्य प्रदेश	62183	82.13	28.29
मैसूर	218659	627.40	605.30
नागालैण्ड	464	1.75	2.25
उड़ीसा	4781	24.15	1.07 लाभ 2.68 हानि 1.61
पंजाब	28261	172.46	106.15
राजस्थान	31975	180.00	93.00
तमिलनाडु	3433	136.50	1040.93
उत्तर प्रदेश	33388	166.15	22.05
पश्चिम बंगाल	1479	64.83	19.00 लाभ 19.98 हानि 0.98

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIR-DHA) : (a) The Governments of Assam, Bihar, Haryana, Himachal Pradesh, Jammu & Kashmir, Kerala, Maharashtra, Madhya Pradesh, Mysore, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal have introduced lotteries in their States.

(b) and (c) A statement containing the information received from the Governments of Assam, Bihar, Haryana, Himachal Pradesh, Maharashtra, Madhya Pradesh, Mysore, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal, is enclosed. Information in respect of lotteries conducted by the Government of Jammu & Kashmir will be laid on the Table of the House on receipt.

STATEMENT

Information received from the State Governments about the number of prizes, amount of prizes, and amount of profits, in respect of State lotteries organised by them for the period from 1st January 1970 to 31st December, 1972

(Rs. in lakhs)

Name of State	Number of Prizes	Amount of prizes	Amount of profit earned
Assam	11021	78.63	20.40
Bihar	42288	174.49	90.00
Gujarat	Lottery is not being organised.		

†[] English translation.

Name of State	(Rs. in lakhs)		
	Number of Prizes	Amount of prizes	Amount of profit earned
Haryana	31296	186.11	186.00
Himachal Pradesh	722	11.92	5.89
Jammu & Kashmir	N.A.	N.A.	N.A.
Kerala	42825	248.97	208.43
Maharashtra	N.A.	696.59	807.13
Madhya Pradesh	62183	82.13	28.29
Mysore	218659	627.40	605.30
Nagaland	464	1.75	2.25
Orissa	4781	24.15	1.07
			(Profit 2.68 Loss 1.61)
Punjab	28261	172.46	106.15
Rajasthan	31975	180.00	93.00
Tamil Nadu	3433	136.50	1040.93
Uttar Pradesh	33388	166.15	22.05
West Bengal	1479	64.83	(19.00 (Profit 19.98 (Loss 0.98)

†SURVEY OF THE THREE RIVERS OF DECCAN PLATEAU

*594. SHRI SITARAM KESRI : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether a survey of the faunal wealth of the three-rivers namely Krishna, Godavari and Kaveri has been launched;

(b) if so, the agencies associated in the surveys; and

(c) when the survey is likely to be completed ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir,

(b) Faunistic surveys have been conducted by several institutes particularly, the Zoological Survey of India, Central

Inland Fisheries Research Institute and also some State Fisheries Departments in the three Deccan rivers.

(c) The project on the fishes of river Godavari has been completed and the final report on the subject has been published in the Annual Report of the Central Inland Fisheries Research Institute for the year 1969. A comprehensive survey of all the three rivers in their entirety by the Zoological Survey of India is likely to be completed within the next six years time.

‡EXTRACTION OF COPPER

*645. SHRI SITARAM KESRI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether a new technique known as "bacterial leachings" has been

†Transferred from the 22nd March, 1973.

‡Transferred from the 23rd March, 1973.